

IN THE COURT OF UMESH.S.ATNURE. C/C SCCH-15,

XIII ADDL. JUDGE.CAUSE LIST DATED: 27.09.2021.

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1. SC: 999/2015 2. EX:661/2017</p>	
<p style="text-align: center;"><u>EVIDENCE</u></p> <p>3. MVC:3883/2017 4. MISC:219/2017 5. EX:1502/2017 6. MVC:4063/2018 7.MVC:5857/2018 8. MVC:6126/2018 9. MVC:6655/2018 10. MVC:6785/2018 11. MVC:7133/2018 12. MVC:43/2019 13. MVC:218/2019 14. MVC:1162/2019 15. MVC:1562/2019 16. MVC:2231/2019 17. MVC:2480/2020 18. MVC:2700/2020 20. MVC:2895/2020</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>21. MVC:2923/2020 22. MVC:2996/2020 23. MVC:2997/2020 24. MVC:3155/2020 25. MVC:3584/2020 26. MVC:3654/2020 27. MVC: 4045/2020 28. MVC:4148/2020 29. MVC:4239/2020 30. MVC:613/2021 31. MVC:801/2021 32. MVC:1055/2021 33. MVC:2221/2021 34. MVC:2222/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>35. MVC:5192/2018</p>

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<p style="text-align: center;"><u>HEARING</u></p> <p>1. EX: 737/2016</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>2. SC:459/2014 3. SC:746/2017 4. MVC:3871/2017 5. MVC:4746/2017 6. MVC:7076/2017 7. MVC:7078/2017 8. MVC:3398/2018 9. MVC:4424/2018 10. MVC:4664/2018 11. MVC:4901/2018 12. MVC:7648/2018 13. MVC:730/2019 14. MVC:1820/2019 15. MVC:1824/2019 16. MVC:1912/2019</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>16. MVC:1915/2019 17. MVC:2081/2019 18. MVC:2082/2019 19. MVC:2233/2019 20. MVC:2235/2019 21. MISC: 95/2019 22. MISC:96/2019 23. MVC:2702/2019 24. SC:603/2020 25. MVC:2650/2020 26. MVC:2774/2020 27. MVC:2822/2020 28. MVC:2827/2020 29. MVC:3586/2020 30. MVC:3815/2020 31. SC:1018/2020 32. MVC:4346/2021 33. MVC:689/2021</p>

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XIII ADDL. JUDGE.CAUSE LIST DATED: 29.09.2021.

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1. EX: 1051/2018</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>2. MVC:9967/2008 3. MVC:7722/2017 4. MVC:1087/2018 5. MVC:4726/2018 6. MVC:4727/2018 7. MVC:4728/2018 8. MVC:5528/2018 9. MVC:5764/2018 10. MVC:6128/2018 11. MVC:6326/2018 12. MVC:6453/2018 13. MVC:6558/2018 14. MVC:958/2019 15. MVC:1130/2019</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>16. MVC:1454/2019 17. MVC:2158/2019 18. MVC:2514/2019 20. MVC:2653/2019 21. MVC:2654/2019 22. MVC:2719/2019 23. MVC:2767/2019 24. MVC:5373/2019 25. MVC:1836/2020 26. MVC:2555/2020 27. MVC:2701/2020 28. MVC:2747/2020 29. MVC:3237/2020 30. MVC:3238/2020 31. SC:1020/2020 32. MVC:4147/2020 33. MVC:4240/2020 34. MVC:4580/2020 35. MVC:1289/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>36. ECA:133/2016</p>

IN THE COURT OF UMESH.S.ATNURE. C/C SCCH-15,

XIII ADDL. JUDGE.CAUSE LIST DATED: 01.10.2021

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1. SC:75/2012 2. EX:1473/2016 3. EX:2383/2016</p>	
<p style="text-align: center;"><u>EVIDENCE</u></p> <p>4. MVC:4658/2007 5. MISC:88/2016 6. ECA:138/2016 7.MVC:7830/2016 8. MVC:172/2017 9. MVC:6188/2017 10. MVC:6965/2017 11. MVC:6967/2017 12. MVC:3944/2018 13. MVC:4530/2018 14. MVC:4615/2018 15. MVC:4899/2018</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>16. MVC:5014/2018 17. MVC:5015/2018 18. MVC:5016/2018 20. MVC:5126/2018 21. MVC:5211/2018 22. MVC:5513/2018 23. MVC:5529/2018 24. MVC:5988/2018 25. MVC:6130/2018 26. MVC:6559/2018 27. MVC:6560/2018 28. MVC:6606/2018 29. MVC:7206/2018 30. MVC:1292/2019 31. MVC:2584/2019 31. MVC:4854/2019 32. SC:607/2020 33. MVC:4082/2020 34. MVC:334/2021</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>36. MVC:7676/2017 37. MVC:6327/2018 38. MVC:1305/2019</p>